


**THE HIGH COURT OF PUNJAB AND HARYANA**  
**AT CHANDIGARH**

**NOTICE**

Dated: 11.02.2021

In continuation of earlier notice dated 12.01.2021, this is for information that for submission of applications by Advocates for their registration for Roll of Advocates in this Court, the time is extended till 15.03.2021. The duly filled proforma alongwith requisite documents (proof thereof) be submitted online by 15.03.2021 on Email Id 'rollofadvocates.phhc@gmail.com'. The hard copy of the same be also submitted, within 10 days of online submission, at counter No. 14, Pass Counter Room near High Court Museum, Punjab and Haryana High Court, Sector 1, Chandigarh.

Further, the Advocates who have applied for the Certificate from Registrar General to the effect that they are ordinarily practicing before this Court, may submit their application form provisionally for their registration for Roll of Advocates.

  
11/2/2021  
Assistant Registrar (Rules)  
for Registrar General